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M. Panda -Vrs- UOI

For Admission Sl.No.07  
O.A. No.244/16

Order dated 5<sup>th</sup> May, 2016

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (J)  
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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Heard Mr. S. Mohanty, Ld. Counsel appearing for the applicant and Mr. A.K. Mohapatra,, Ld. SCGPC appearing for the Respondents on whom a copy of this O.A. has already been served and perused the materials placed on record on the question of admission.

2. We found that neither the applicant has enclosed the seniority list stating his position therein nor has he made out a specific case as regards the persons who are likely to be affected. In this O.A. he has prayed for grant of promotion to the cadre of HSG-II w.e.f. 01.04.2000 and to the cadre of HSG-I w.e.f. 01.04.2003 respectively along with all financial and consequential benefits and the circle office gradation list in respect of the applicant be corrected/modified. When pointed out, Mr. Mohanty <sup>Mohanty</sup> Mishra sought liberty of this Tribunal to withdraw this O.A. in order to file a better petition within a period of two weeks. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn by granting liberty to the applicant to file a better application within two weeks from today if so advised. ✓

MEMBER(A)

MEMBER(J)